

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

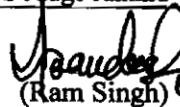
ORDER

No 582 Date 6-10-2015

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major Head 2014-Adm.of Justice Sub head 0488 Distt.& Sessions Courts object head "Uniform" for the year 2015-16 @ RS.6,000/- to each court as **Robe Allowance:-**

S.No	Name of the Officer	Present posted at
1	Sanjay Kumar Gupta	Pr. D&S Judge Jammu
2	Rakesh Sagar Jain	Pr. D&S Judge Udhampur
3	Rashid Ali Dar	Pr. D&S Judge Srinagar
4	Punet Gupta	Pr. Distt & Sessions Judge Kathua
5	Mohan Lal	Pr. D&S Judge Samba
6	Sanjeev Gupta	Pr. D&S Judge Bhandarwah
7	Kikar Singh Parihar	Pr. D&S Judge Reasi
8	Abdul Rashid Malik	Pr. D&S Judge Pulwama
9	Inder Singh	Pr. D&S Judge Rajouri
10	Shujat Ali Khan	Pr. D&S Judge Ganderbal
11	Mohd.Ali Khan	Pr. D&S Judge Shopian
12	Syed Tawqeer Ahmad	Pr. D&S Judge Baramulla
13	Mohan Singh Parihar	Pr. Distt. & Session Judge Kishtwar
14	Mohd Ibrahim Wani	Pr. Distt. & Session Judge Budgam
15	Mohd.Ashraf Malik	Pr. Distt. & Session Judge Bandipora
16	Zubair Ahmad Raza	Pr. Distt. & Sessions Judge Kulgam
17	Jawad Ahmad	Pr. Distt & Sessions Judge Anantnag
18	Tahid Kursheed Raina	Pr. Distt. & Sessions Poonch
19	Tasleem Arif	Pr. D&S Judge Kargil
20	Rajinder Sapru	Pr. D&S Judge Leh
21	Sikinder Azam	Pr. D&S Judge Kupwara
22	Kalpna Ravo	Pr. D&S Judge Ramban
23	Vinod Chatterjee Koul	Spl Judge, Anti Corruption for CBI Cases Jammu
24	Sanjay Dhar	Spl. Judge, Anti Corruption Jammu
25	Aijaz Ahmad Mir	Spl. Judge, Anti Corruption (CBI Cases) Srinagar
26	Rajesh Sekhri	Addl. D&S Judge Jammu
27	Subash Chander Gupta	Addl. Distt. Judge (Matrimonial Cases Jammu
28	Kishore Kumar	Addl. Distt. Judge Anti-Corruption, Jammu
29	Mrs. Balal Jyoti	Ist Adl. D&S Judge Jammu
30	Yash Pal Bourney	Spl. Judge, anti-Corruption Srinagar
31	Ashok Kumar	Addl. District Judge (Bank Cases) Jammu
32	Sham Lal Lalhal	2 nd Addl. D&S Judge Srinagar
33	Mohinder Kumar Sharma	2 nd Addl. D&S Judge Jammu
34	Madan Lal	Ist. Addl. Distt. Judge Srinagar
35	Haqnawaz Zargar	Addl. Distt. Judge Doda
36	Ms. Shazia Tabsum	Addl. Distt. Judge Handwara
37	Sonia Gupta	Addl. Distt. Judge Udhampur
38	Naseer Ahmad Dar	Addl. D&S Judge Sopore
39	Sobha Ram Gandhi	Addl. Distt. Judge Srinagar
40	SC Kattal	Addl. Distt Judge Kathua
41	Jatinder Singh Jamwal	Ist. Addl. D.J Baramulla.
42	Virender Singh Bahu	Addl. District Judge Pulwama
43	Khalil Ahmad Choudhary	Addl. D&S Judge Rajouri
44	Rajeev Gupta	Addl. D.J. Anantnag
45	Chain Lal Bavoria	4 th Addl. D.J. Srinagar
46	Yashpaul Kotwal	3 rd Addl. D&S Judge Jammu

By Order


(Ram Singh) 6/10/2015

Dy. Registrar (Accts)

No: 16608-679/Ac
Copy to :

Date: 6-10-2015

1-22	Pr. D&S Judge ,Jammu/Srinagar /Udhampur/Kathua/Samba/Bhaderwah Reasi/Pulwama/Rajouri/Ganderbal/Shopian/Baramulla/Kishtwar/Budgam/ Bandipora/Kulgam/Anantnag/Poonch/Kargil/Leh-Ladakh/Kupwara/ Ramban.
23-24	Spl.Judge Anti Corruption CBI Jammu/Srinagar.
25-34	Addl.D&S Judge Jammu/Doda/Handwara/Udhampur/Sopore/Srinagar/ Kathua/Pulwama/Rajouri/Anantnag
35-36	Spl.Judge anti Corruption Jammu/Srinagar
37	Addl.Judge Anit Corruption Jammu.
38-40	Ist.Addl.Distt.Judge Jammu /Srinagar/Baramulla
41	Addl.District Judge Bank Cases Jammu.
42-43	2 nd Addl.District & Sessions Judge Jammu/Srinagar.
44	3 rd Addl. D&S Judge Jammu.
45	4 th Addl.D&S Judge Srinagar.
46	Addl.Distt Judge (Matrimonial Cases) Jammu
47	Treasury Officer Sub Treasury District Court Complex Janipur Jammu
48	Treasury Officer Sub Treasury Saddar Court Complex Srinagar.
49-71	Udhampur/Kathua/Samba/Bhaderwah/Reasi/Pulwama/Rajouri/Ganderbal/ Shopian/Baramulla/Kishtwar/Budgam/Bandipora/Kulgam/Anantnag /Poonch/Kargil/Leh-Ladakh/Kupwara/Ramban/Doda/Handwara/Sopore/
72	Officer In-charge N.I.C.High Court Wing Srinagar with request to upload the said order on official Web Site of Hon'ble High Court of J&K. ..for information and n/a.
73	Order Book.

Shaukeen
Dy.Registrar (Accts.)

11/10/2015
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